

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Neo Corp International Limited Date of Commencement of Liquidation: 05-08-2021; List of Stakeholders as on Date: 16-10-2021; Name of IP: Mr. Santanu T Ray; Process Number: 1; Last 5 digit of registration number: 11055

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	6111063823.70	4	6109649073.97		1414749.73		Annexure 3
4	Unsecured financial creditors	4	2846427191.91	4	2843098088.10		3329103.81		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	49	19468970	37	897095		18571875		Annexure 6
7	Operational creditors (Government Dues)	6	2988363268	6	2168041757		820321511		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	25178689	3	19129634		6049055		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		69	11990501942.61	54	11140815648.07		849686294.54	0	